

R.O.C.No.3007/2022/RG/B2



CIVIL JUDGE
POSTING

NOTIFICATION No. 212 / 2022

Consequent to the dropping of further Proceedings in the departmental enquiry in R.O.C.No.367/2016/VC, the suspension of Tmt. G. Nargis Karim, formerly District Munsif, Katpadi, Vellore District from service, is hereby revoked and she is reinstated into service. On her reinstatement, Tmt. G. Nargis Karim, is posted as District Munsif-cum-Judicial Magistrate, Kurinjipadi, Cuddalore District, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 22.07.2022.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

[Signature]
22.07.22
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